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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 347/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Henkel Adhesives Technologies India Pvt.Ltd-Versus- Ess Dee Aluminum Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. URMILA CHAKRABORTY, Adv.
2. SHYANTEE DATTA, Adv.
3. SAMAITA DAS CHOWDHURY, Adv.

} Corporate Debtor

Savitri Choudhury  
17/11/17 Adv

ORDER

No one is present from the operational creditor's side.  
Ld. Counsel for the corporate debtor is present.

List on 04/12/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)